

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "H", MUMBAI

BEFORE SHRI NARENDRA KUMAR BILLAIYA, ACCOUNTANT MEMBER AND
SHRI ANIKESH BANERJEE, JUDICIAL MEMBER

ITA 2886/Mum/2023
(Assessment year : 2011-12)

Himanshu Manoranjan Bhatt 703, Shankardeep CHS Ltd, B.M. Bhargav Road, Santacruz West, Mumbai-400 054 PAN : AGHPB8388H	vs	Commissioner of Income-tax, National Faceless Appeal Centre, Delhi
APPELLANT		RESPONDENT

Assessee by : None
Respondent by : Ms. Dhivya Ruth J. Sr.DR

Date of hearing : 20/06/2024
Date of pronouncement : 21/06/2024

ORDER

PER ANIKESH BANERJEE, J.M:

Instant appeal of the Assessee is preferred against the order of the National Faceless Appeal Centre, Delhi [for brevity, 'Ld.CIT(A)'] passed under section 250 of the Income-tax Act, 1961 (in short, 'the Act'), for Assessment Year 2011-12, date of order 31.05.2023. The impugned order was emanated from the order of the Income-tax Officer 22(1)(5), Mumbai (in short, 'the A.O.') passed under section 143(3) r.w.s. 147 of the Act date of order 30/12/2018.

2. At the outset, the Ld.AR of the assessee was requested for withdrawal and seeking permission to withdraw the appeal petition. The relevant part of the request letter is reproduced as below:-

“1. The above appeal is fixed for hearing with respect to the online appeal filed on 28 July, 2023.

2 (i). The assessee had also filed offline appeal on 20th July, 2023 bearing Appeal No. 2550/Mum./2023 in response to which the hearing was fixed on 30th October, 2023 before the ITAT, "E" Bench, Mumbai, on which date the same was argued by AR Mr. Shirish H. Shah (C.A.)

2 (ii). The order has been passed by the Honour ITAT "E" Bench, Mumbai on 8th November, 2023 in Appeal No. 2550/Mum./2023, copy of which is enclosed herewith for ready reference.

2 (iii). In view of the above, we hereby withdraw the online appeal filed inadvertently on 28 July, 2023.”

3. The Ld.DR had not made any objection against the assessee's application and accepted the same.

4. In the view of the above, we accept the request of the assessee for withdrawal of the appeal.

7. In the result, the appeal of the assessee bearing **ITA No.2886/Mum/2023** is dismissed as withdrawn.

Order pronounced in the open court on 21st day of June, 2024.

Sd/-

(NARENDRA KUMAR BILLAIYA)
ACCOUNTANT MEMBER

Mumbai, दिनांक/Dated: 21/06/2024

Pavanan

Copy of the Order forwarded to:

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त CIT
4. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT,
Mumbai
5. गार्ड फाइल/Guard file.

sd/-

(ANIKESH BANERJEE)
JUDICIAL MEMBER

BY ORDER,

//True Copy//

(Asstt. Registrar), ITAT, Mumbai